

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -
Permission to Sri D.Ramakanth, I Addl. Metropolitan Sessions Judge,
Hyderabad, to take a session to the newly appointed (37) Junior Civil
Judges on the topic "**Presumptions and burden of proof**" to the
Trainee Civil Judges on 02.12.2023 (Saturday) from 02.00 p.m. to
05.00 p.m. at Telangana State Judicial Academy, Secunderabad -
ORDERS - ISSUED.

READ: 1. High Court's Proceedings Order Roc.No.3627/2023-B.Spl., dated 21.09.2023.
2. Letter Roc.No.1022/2023/TSJA-Sec-bad dated 29.11.2023 of the Director,
Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 4754/2023-B.SPL., DATED: 29.11.2023

In the circumstances stated by the Director, Telangana State Judicial Academy, Secunderabad in his letter 2nd read above, the High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby permitted to take the Session to the newly appointed (37) Junior Civil Judges on the topic "**Presumptions and burden of proof**" to the Trainee Civil Judges on 02.12.2023 (Saturday) from 02.00 p.m. to 05.00 p.m. at Telangana State Judicial Academy, Secunderabad. Further, the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	Sri D.Ramakanth, I Addl. Metropolitan Sessions Judge, Hyderabad	II Addl. Metropolitan Sessions Judge, Hyderabad.

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>.
The downloaded copy from the web site is valid for relieving and reporting to the above said Session at the Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The I Addl. Metropolitan Sessions Judge, Hyderabad.
6. The II Addl. Metropolitan Sessions Judge, Hyderabad.
7. The Pay & Accounts Officer, Hyderabad.

8. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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